

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH**

REGIONAL BENCH-COURT NO. I

Appeal No. : ST/1807/2011-CU[DB]

(Arising out of 96-98-ST-APPL-CHD-II-2011 Dated : 22/07/2011 passed by the commissioner of Customs,Central Excise & Service Tax Appeals)

RAMKY ENVIRO ENGINEERS LTD. : **Appellant(s)**
VILLAGE NIMBUA, DERABASSI.

VERSUS

C.C.E.-C.C.E. & S.T.-CHANDIGARH-I : **Respondent(s)**
Plot No. 19,CENTRAL REVENUE BUILDING,
SECTOR 17-C,
CHANDIGARH
160017

S.No.	Appeal No.	Appellant	Respondent	Arising out of Impugned Order No.	Passed by the
2	ST/1808/2011	RAMKY ENVIRO ENGINEERS LTD.	C.C.E.-CHANDIGARH-I	OIA- 96-98/ST/APPL/CHD-II/2011 Dated: 22.07.2011	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
3	E/2264/2011	DWARIKADHISH SPINNERS (P) LTD.	C.C.E.-CHANDIGARH-I	OIA- 15/CE/CHD-II/2011 Dated: 17.03.2011	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
4	ST/749/2012	Nimbua Greenfield Punjab Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIA-68/ST/APPL/CHD-II/2012 Dated: 02.03.2012	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II(Appeal)
5	E/1295/2012	Philips Electronics India Ltd	C.C.E. & S.T.-CHANDIGARH-II	OIO-49-ST-CHD-II-2012 Dated: 13.03.2012	Commissioner of Central Excise-CHANDIGARH-II
6	E/55256/2013	Ultratech Cement Limited	C.C.E. & S.T.-CHANDIGARH-II	OIO-93/CE/CHD-II/2012 Dated: 04.10.2012	Commissioner of Central Excise-CHANDIGARH-II(Appeal)
7	E/58689/2013	Gopal Timber And Plywood	C.G & S.T-Rohtak	OIO-58-CE-COMMR-DM-RTK-2012-13 Dated: 31.03.2013	Commissioner of Central Excise-ROHTAK
8	E/58690/2013	Anurodh Kumar Kashyap	C.G & S.T-Rohtak	OIO-58/CE/COMMR/DM/RTK/2012-13 Dated: 31.03.2013	Commissioner of Central Excise-ROHTAK
9	E/60528/2013	Shyam Salona Plywood	C.G & S.T-Rohtak	OIO-38-ST-COMMR-DM-RTK-2013-14 Dated: 19.08.2013	Commissioner of Central Excise-ROHTAK
10	E/50890/2014	Gopal Timber Plywood	C.G & S.T-Rohtak	OIO-55-CE-COMMR-DM-RTK-2013-14 Dated: 31.10.2013	Commissioner of Central Excise-ROHTAK
11	E/50891/2014	Shyam Salona Plywood	C.G & S.T-Rohtak	OIO-55-CE-COMMR-DM-RTK-2013-14 Dated: 31.10.2013	Commissioner of Central Excise-ROHTAK
12	E/51211/2014	Maruti Suzuki India Ltd	C.S.T.-DELHI-III	OIO-148-SA-CCE-2013 Dated: 25.11.2013	Commissioner of Central Excise-DELHI-III(Appeal)
13	E/51212/2014	Maruti Suzuki India Ltd	C.S.T.-DELHI-III	OIO-148-SA-CCE-2013 Dated: 25.11.2013	Commissioner of Central Excise-DELHI-III(Appeal)
14	ST/51338/2014	Neeraj Fertilizers	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-232-233-13-14 Dated: 26.11.2013	Commissioner (Appeals) of Central Excise-CHANDIGARH-II(Appeal)
15	E/53050/2014	Jsl Lifestyle Limited	C.C.E.-Delhi - I	OIA-32-CE-DLH-2014 Dated: 14.03.2014	Commissioner (Appeals) of Central Excise- Delhi-i
16	E/53657/2014	A H Alloys	C.G & S.T-Ludhiana	OIO-34-48-LDH-2014 Dated: 09.04.2014	Commissioner of Central Excise-LUDHIANA

17	E/54547/2014	Shyam Salona Plywood	C.G & S.T-Rohtak	OIA-305-SVS-RTK-2014 Dated: 29.05.2014	Commissioner (Appeals) of Central Excise-ROHTAK
18	ST/55561/2014	Sukhmani Society For Citizen Services	C.C.E.-Chandigarh-i	OIA-LUD-EXCUS-000-APP-94-14-15 Dated: 15.04.2014	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
19	ST/50373/2015	Slaimpur Co Op	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-166-14-15 Dated: 24.10.2014	Commissioner (Appeals) of Central Excise-CHANDIGARH-II(Appeal)
20	ST/50625/2015	The New Satluj Co Op	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-131-14-15 Dated: 10.09.2014	Commissioner (Appeals) of Central Excise-CHANDIGARH-II(Appeal)
21	ST/50672/2015	Gurtej Singh	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCUS-000-APP-157-14-15 Dated: 14.10.2014	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II(Appeal)
22	ST/50904/2015	Slaimpur Co Op	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCU-000-APP-35-14-15 Dated: 06.05.2014	Commissioner (Appeals) of Central Excise-CHANDIGARH-II(Appeal)
23	ST/53475/2015	C & C Corporate Services Ltd	C.C.E. & ST-Gurgaon II	OIA-16-SG-ST-DL-IV-2015-16 Dated: 30.06.2015	Commissioner (Appeals) of Service Tax-Gurgaon II
24	E/53567/2015	Maruti Suzuki India Ltd	C.C.E. & ST-Gurgaon II	OIO-09-10-MV-CCE-2015-16 Dated: 16.07.2015	Commissioner of Central Excise-Gurgaon II
25	E/53568/2015	Maruti Suzuki India Ltd	C.C.E. & ST-Gurgaon II	OIO-09-10-MV-CCE-2015-16 Dated: 16.07.2015	Commissioner of Central Excise-Gurgaon II
26	ST/53599/2015	Vaaho Studio & Colour Lab	C.G & S.T-Jalandhar	OIA-LUD-EXCUS-000-APP-53-56-15-16 Dated: 03.07.2015	Commissioner (Appeals) of Service Tax-JALANDHAR
27	E/6/2016	Mayur Industries Ltd	C.S.T.-DELHI-III	OIA-95/CE/APPL-II/DELHI/2015 Dated: 30.07.2015	Commissioner (Appeals) of Central Excise-DELHI-III
28	ST/92/2016	Vinod Kumar Contractor	C.C.E. & S.T.-CHANDIGARH-II	OIA-JAL-EXCU-000-APP-221-15-16 Dated: 19.11.2015	Commissioner (Appeals) of Central Excise and Service Tax-CHANDIGARH-II
29	ST/109/2016	Cryoviva Biotech Pvt Ltd	C.S.T.-Delhi	OIO-02/ST/2015 Dated: 24.11.2015	Commissioner of Central Excise and Service Tax-DELHI - I
30	E/125/2016	Ms Glaxo Smithkline Consumer Healthcare Ltd	C.C.E. & S.T.-Sonepat(delhi-iii)	OIO-01-CE-COMMR-RS-SNP-2015-16 Dated: 30.10.2015	Commissioner of Central Excise-SONEPAT(DELHI-III)
31	ST/204/2016	Vardhman Special Steels Ltd	C.C.E.-Chandigarh-i	OIA-JAL-EXCUS-000-APP-245-246-15-16 Dated: 18.12.2015	Commissioner (Appeals) of Central Excise-CHANDIGARH-I
32	ST/256/2016	Gurcharan Singh	C.G & S.T-Ludhiana	OIA-JAL-EXCUS-000-APP-259-15-16 Dated: 13.01.2016	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
33	E/60128/2016	Sudesh Bajaj	C.C.E. & S.T.-Sonepat(delhi-iii)	OIA-43-50/CE/DLH/2016 Dated: 02.03.2016	Commissioner (Appeals) of Central Excise-SONEPAT(DELHI-III)
34	E/60157/2016	Bansal Poles Ltd	C.C.-Delhi-iv	OIA-07-15-16-COMMR-YG-FBD-1 Dated: 31.12.2015	Commissioner (Appeals) of Central Excise and Service Tax- Delhi-iv
35	ST/60599/2018	Rajinder Mittal	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-303-18 Dated: 19.02.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
36	E/60791/2018	Ms Five Star Auto Parts	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-509-18 Dated: 06.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
37	ST/60799/2018	Ms Darshan Singh And Co	C.G & S.T-Ludhiana	OIA-LDH-EXCUS-001-APP-758-18 Dated: 26.03.2018	Commissioner(Appeals) of Central Excise and Service Tax-LUDHIANA
38	ST/60913/2018	Ajit Pal Singh Kholi	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-771-772-18 Dated: 27.03.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
39	E/61397/2018	Ms Hira Combines Pvt Ltd	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-1166-1171-18 Dated: 22.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA

40	E/61398/2018	Ms Surindera Agro Industries	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-1166-1171-18 Dated: 22.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
41	E/61399/2018	Ms Hira Agro Industries Pvt Ltd	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-1166-1171-18 Dated: 22.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
42	E/61400/2018	Ms Hira Agro Industries Pvt Ltd	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-1166-1171-18 Dated: 22.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
43	E/61401/2018	Ms Surindera Agro Industries	C.G & S.T-Ludhiana	OIA-LUD-EXCUS-001-APP-1166-1171-18 Dated: 22.05.2018	Commissioner (Appeals) of Central Excise and Service Tax-LUDHIANA
44	ST/61655/2018	Ms Ritesh Construction	C.G & S.T-Panchkula	OIA-APPEAL-ST-PKL-86-2018 Dated: 28.06.2018	Commissioner (Appeals) of Central Excise and Service Tax-PANCHKULA

APPEARANCE:

Present for the Appellant: Shri Veer Singh, Ms. Krati Somani, Ms. Kanika Malhotra Shri Sudeep Bhoya, Shri Naveen Bindal, Advocates and Shri Siddhant Pathak, CA
Present for the Respondent: Shri Tarun Kumar, Shri Bhasha Ram, Shri Amandeep Kumar, Ms. Geetika, Ms. Shivani, ARs

CORAM:

Hon'ble Mr. Ashok Jindal, Member Judicial

Hon'ble Mr. SANJIV SRIVASTAVA, Member Technical

FINAL ORDER NO. A/60609-60652/2021

DATE OF HEARING/DECISION : 23.03.2021

PER ASHOK JINDAL

The Ld. ARs for the revenue submits that the appellants have opted for Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and obtained discharge certificates.

2. In view of this, the appeals are dismissed as deemed withdrawn.

(Dictated and pronounced in open court)

**Ashok Jindal
(Member Judicial)**

**SANJIV SRIVASTAVA
(Member Technical)**

G.Y.

